Annexure-5

Name of the corporate debtor: SKS Textile Limited; Date of commencement of liquidation: 05.01.2024; List of stakeholders as on:24/11/2025

List of operational creditors (Government Dues)

			Amount (In Rs.)											
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of			
		Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	lien or attachment		% share in total amount of claims admitted	Amount of contingent claim		Amount of claim rejected	Amount of claim under verification	Romarks if any
1	Good and Service Tax Department	Ministry of Finance	14-02-2024	25,88,530		Interest u/s. 50 (FY 2017-18 and FY 2019-20) and DRC 07 (FY 2018-19)	NA	NA	0.29%	25,52,582				The Claim of Rs. 25,52,582/- pertains to Order passed in Form DRC 07 for FY 2018-19.